

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III**

Item No.105
New IA-2500/2023
In
IB-1348(ND)/2019

IN THE MATTER OF:

M/s. Nisus Finance & Investment Managers LLP & Anr.

.....APPLICANT/PETITIONER

Vs

M/s. Earthcon Universal Infratech Pvt. Ltd.

.....RESPONDENT

SECTION

U/s 7 of IBC, 2016

Order delivered on 09.05.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Kumar Minir, Advocate.

For the Respondent : Mr. Rishabh Jain, Advocate.

ORDER

New IA-2500/2023:-

Heard the submissions made by Mr. Kumar Minir, Learned Counsel appearing for the Applicant.

Mr. Rishabh Jain, Learned Counsel appearing for the Resolution Professional submits that the present application is not maintainable. He is directed to file short affidavit raising a preliminary objection on the maintainability within one week.

List the matter on **23.05.2023**.

Sd/-
(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

Sd/-
(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)